


**FOR THE ATTENTION OF THE CREDITORS OF
UJWAL ELECTRICAL STAMPINGS PVT LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Ujwal Electrical Stampings Private Limited
2.	Date of incorporation of corporate debtor	24 th September, 1993
3.	Authority under which corporate debtor is incorporated / registered	RoC - Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29291PN1993PTC074125
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot no. L-31, MIDC, A/P- Ahmednagar - 414111. Maharashtra
6.	Insolvency commencement date in respect of corporate debtor	4 th November, 2019 (Copy of order received by IRP- 7 th November, 2019)
7.	Estimated date of closure of insolvency resolution process	May 3 rd , 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA Fanendra Harakchand Munot Reg no. IBBI/IPA-001/IP-P00515/2017-18/10916
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Joshi Kale Munot & Associates, 6 th Floor, Mafatlal House Building, H T Parekh Marg, Backbay Reclamation, Mumbai – 400020. E-mail: fhmunot@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	101, Monoplex Plaza, Deep Bungalow Chowk, Pune – 411016. Cell: 7588325800 E-mail: fhmunot@gmail.com
11.	Last date for submission of claims	November 21 st 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA (As per information available with the IRP)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://ibbi.gov.in/downloadform.html Physical Address: 6 th Floor, Mafatlal House Building, H T Parekh Marg, Backbay Reclamation, Mumbai – 400020.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Ujwal Electrical Stampings Private Limited on 4th November, 2019. The creditors of Ujwal Electrical Stampings Private Limited are hereby called upon to submit their claims with proof on or before November 21st, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name of Interim Resolution Professional: Fanendra Harakchand Munot
IBBI Registration No.: IBBI/IPA-001/IP-P00515/2017-18/10916

Date: 7th November, 2019
Place: Mumbai

